GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS & SPORTS (DEPARTMENT OF SPORTS)

(DEPARTMENT OF SPORTS) RAJYA SABHA

UNSTARRED QUESTION NO-2555

ANSWERED ON- 24/03/2022

PANCHAYAT YUVA KRIDA AUR KHEL ABHIYAN IN TAMIL NADU

2555. SHRIP. WILSON

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether Government has full data of the number of sports organized on yearly basis across the country in all States and especially in the State of Tamil Nadu under the scheme Panchayat Yuva Krida aur Khel Abhiyan;
- (b) the funds sanctioned and allocated by Government to all the States especially Tamil Nadu under this scheme and the number of persons benefitted under this scheme with details and data from 2017 till February 2022; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF YOUTH AFFAIRS & SPORTS

(SHRI ANURAG SINGH THAKUR)

(a) to (c) The scheme of Panchayat Yuva Krida aur Khel Abhiyan (PYKKA), which was discontinued with effect from 31.03.2014 and the Rajiv Gandhi Khel Abhiyan (RGKA), started with effect from 01.04.2014, have both been discontinued after the launch of the Khelo India Scheme (KIS) in 2016-17. Funds are allocated and released Scheme-wise and not State/UT-wise in this Ministry. Year-wise details of funds allocated and released under the scheme of PYKKA during its implementation are as under: -

S. No.	Year	Funds allocated (in ₹ crore)	Funds released (in ₹ crore)
1	2008-09	92.00	92.00
2	2009-10	135.00	135.00
3	2010-11	350.00	350.00
4	2011-12	165.20	165.02
5	2012-13	155.00	154.98
6	2013-14	200.00	147.42
